

# LIBRARY

## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH.

O. A. No. 350/ 1581 / of 2016.

MA - 350 / 00119 / 2017

1. Aloke Kumar Brahma, son of late Ajit

Kumar Brahma, aged about 59 years,

working as PA/SBCO, Barabazar HPO,

Kolkata- 700 007, residing at 100/E,

G. T. Road (West), Serampore, Dist.

Hooghly, Pin : 712 203.

2. Ajit Kumar Roy, son of late Dharendra

Nath Roy, aged about 59 years,

working as PA/SBCO, Park Street

HPO, Kolkata- 700 016, residing at

A/II/3A-12, C.C. Block, P & T Housing

Complex, Sector-1, Salt Lake,

Kolkata- 700 064.

3. Swapan Kumar Bhunia, son of late

J.N. Bhunia, aged about 55 years,

working as PA/SBCO, Contai HO,

Dist. Purba Midnapur, Pin : 721 201,

residing at Dhandighi, P.O. Contai,

Dist. Purba Midnapur.

4. Susanta Paul Choudhury, son of late

Durga Pada Paul Choudhury, aged

about 59 years, working as PA/SBCO,



Kolkata GPO, Kolkata- 700 001,  
residing at Orchid Enclave-16, Sarat  
Bose Road, Subhas Nagar, Kolkata-  
700 065.

5. Tapan Kumar Maity, son of late  
Chittaranjan Maity, aged about 57  
years, working as PA/SBCO, Tamluk  
HPO, Dist. Purba Mednapur, Pin : 721  
636, residing at Vill. Sherpur  
Bamunbarh, P.O. Contai, Dist. Purba  
Midnapur, Pin : 721 201.
6. Swapan Kumar Maity, son of Sri  
Sarbeswar Maity, aged about 55  
years, working as PA/SBCO,, Contai  
HO, Dist. Purba Midnapur, Pin 721  
201, residing at Vill. Purba Kumarpur,  
P.O. Contai, Dist. Purba Midnapur,  
Pin: 721 636.
7. Dakshineswar Majhi, son of late  
Prahlad Majhi, aged about 59 years,  
working as PA/SBCO, Asansol HPO,  
Dist. Burdwan, Pin : 713 301,  
residing at Vill. & P.O. Sankar, Dist.  
Purulia, Pin : 742 101.



8. Shyamapada Karmakar, son of late  
Amar Chandra Karmakar, aged about  
59 years, working as  
PA/SBCO, Durgapur HPO, Dist.  
Burdwan, Pin : 713 201, residing at  
Vill. Shakiara, P.O. Amarkanan, Dist.  
Bankura, Pin : 722 155.

9. Samir Kumar Das-II, son of late Sisir  
Ranjan Das, aged about 59 years,  
working as PA/SBCO, Bankura HPO,  
Dist. Bankura, Pin : 722 101, residing  
at Vill. Nabapally, P.O. Kenduadihi,  
Dist. Bankura, Pin : 722 101.

10. Shankar Nath Karmakar, son of  
late Chanu Chandra Karmakar, aged  
about 59 years, working as PA/SBCO,  
Tollygange HPO, Kolkata- 700 003,  
residing at Vill. Dhopagachi, P.O.  
Kundarali, P.S. Baruipur, Distg. South  
24-Pgs.

11. Sipra Mazumder, wife of Sri  
Chandrakanta mazumder, aged about  
57 years, working as PA/SBCO,  
Alipore HO, Kolkata- 700 027,  
residing at Vill. Goaltuli Lane, P.O.



Mokdumpur, Dist. Malda, Pin : 732

103.

12. Ranajit Kumar Baidya, son of late Jatindra Nath Baidya, aged about 64 years, retired on superannuation as PA/SBCO 30.09.2012 from Diamond Harbour HPO, residing at Vill. Kanpur, P.O. Hatugang, Dist. South 24-Pgs., Pin : 743 331.

13. Ajoy Kumar Roy, son of late Debsankar Roy, aged about 63 years, retired on superannuation on 31.3.2013 as PA/SBCO from Barrackpore HPO, residing at Ghola Kachari Road, Srinagar, North 24-Pgs., Pin : 700 124.

14. Ashutosh Acharya, son of late Anil Kumar Acharya, aged about 63 years, retired on superannuation on 30.11.2013 as PA/SBCO from Park Street HPO, Kolkata- 700 016, residing at Vill. Dakshin Kashi, P.O. Khankar Bazar, Dist. South 24-Pgs., Pin : 743 355.



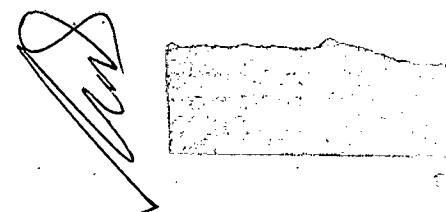
15. Mohanlal Mondal, son of late Khagendra Nath Mondal, aged about 68 years, retired on superannuation on 31.10.2008 as PA/SBCO from Alipore HPO, Pin : 700 027, residing at Vill. Bhogpunja, P.O. Dostapur, Via Falta, Dist. South 24-Pgs., Pin : 700 027.

16. Smt. Ira Bhattacherjee, wife of Sri Dulal Kumar Bhattacherjee, aged about 59 years, retired (VRS) on 01.08.2011 as PA/SBCO from Midnapur HPO, Pin : 721 101, residing at Gourimath Lane, Chotobazar, P.O. & Dist. Midnapur, Pin : 721 101.

... Applicants.

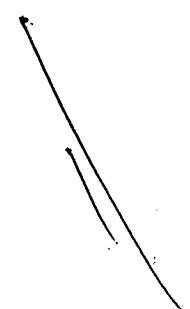
-Vs-

1. Union of India through the Secretary to the Govt. of India, Ministry of Communications & IT, Department of Posts, Dak Bhawan, New Delhi-110 001.



2. The Director General, Department of Posts, Dak Bhawan, New Delhi- 110 001.
3. The Chief Postmaster General, West Bengal Circle, Yogayog Bhawan, C. R. Avenue, Kolkata- 700 012.
4. The Postmaster General, South Bengal Region, Office of the Chief Postmaster General, Yogayog Bhawan, Kolkata- 700 012.
5. The Postmaster General, Kolkata Region, Yogayog Bhawan, C. R. Avenue, Kolkata- 700 012.
6. The Postmaster General, North Bengal & Sikkim Region, Siliguri, District Darjeeling, Pin : 734 001.

... Respondents.



No. M.A. 350/00119/2017  
O.A. 350/01581/2016

Date of order: 12.12.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. S.K. Dutta, Counsel  
Ms. A. Roy, Counsel

For the Respondents : Ms. P. Goswami, Counsel

O R D E R (Oral)

Per Ms. Manjula Das, Judicial Member:

The issue relates to promotion under TBOP Scheme.

2. Since common cause of action and common interest exists among the applicants, the M.A. for joint prosecution is allowed.
3. Ms. A. Roy, Ld. Counsel for the applicant submits that the applicants represented the matter before the authorities several time for TBOP after completion of 16 years of service and being eligible for the same. It was submitted by the Ld. Counsel for the applicants that similarly situated persons filed a case before this Tribunal being O.A. No. 1247 of 2015 and this Tribunal vide order dated 27.8.2015 passed an order directing the respondents to dispose of the representation made by the applicants of the said O.A. No. 1247 of 2015 and pass an appropriate order. It is submitted by the Ld. Counsel that identically situated persons have been granted the benefit of TBOP but the applicants prayer has been turned down. Hence, she prays for fresh consideration of the case of the applicants as has been made in their individual representations which are appearing from pages 35 to 47. As such, the Ld. Counsel for the applicant prays for consideration of the case of the applicants in the light of the decision rendered in the earlier case as ordered by the Hon'ble High Court.
4. It was submitted by the Ld. Counsel for the respondents that let the matter be referred to the respondent authorities to decide the matter afresh. The Ld. Counsel for the applicant has no objection if the matter is decided

afresh by the authorities.

5. By taking into note of the identically benefited persons and by accepting the prayer made by both the Ld. Counsels and without going into the merits of the case, we dispose of the representations made by the applicants individually available at pages 35 to 47 of the O.A. within a period of four months from the date of receipt of a copy of this order.

6. It is made clear that the orders should be speaking and reasoned. Needless to mention that the applicant shall produce the Original Application No. 1581 of 2016 along with certified copy of the order before the respondent authorities. They shall submit the same within 10 days from the date of receipt of a copy of this order.

7. With the above observation and direction, the O.A. is disposed of. The M.A. is also allowed accordingly.

(Dr. Nandita Chatterjee)  
Administrative Member

(Manjula Das)  
Judicial Member

SP